

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 6258  
TO BE ANSWERED ON APRIL 02, 2026**

**PROJECTS UNDER AMRUT IN BALLIA**

**NO. 6258. SHRI SANATAN PANDEY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether various projects related to drinking water supply, sewerage and drainage have been sanctioned under the AMRUT 2.0 in Ballia Lok Sabha Constituency and if so, the details thereof;**
- (b) whether the implementation of some projects is being delayed due to land acquisition, contract-related processes and administrative reasons and if so, the details thereof;**
- (c) the details and the number of projects sanctioned, total outlay and physical progress made under the said mission in the said Lok Sabha Constituency from 2021 till date;**
- (d) whether a monitoring mechanism has been set up by the Government to ensure the quality, timeliness and transparency of the projects and if so, the details thereof; and**
- (e) the concrete steps being taken by the Government to complete the remaining projects within the stipulated timeline to provide better basic amenities to urban citizens?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (e): Water and Sanitation is State subject. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0). Under AMRUT 2.0, the States/ Union Territories are empowered to select, appraise, prioritise and implement the projects.**

**Under AMRUT 2.0, the State of Uttar Pradesh has taken up 03 projects worth ₹392.74 crore in Ballia and Bariya Urban Local Bodies (ULBs) in the Ballia Lok Sabha Constituency. As updated by the State on AMRUT 2.0 portal, the details of projects are given below:**

<b>SI NO</b>	<b>ULB</b>	<b>Project Type</b>	<b>Project Title</b>	<b>Total cost (in ₹ crore)</b>	<b>Status/ work physically completed (in ₹ crore)</b>
<b>1</b>	<b>BALLIA (NPP)</b>	<b>Water Supply</b>	<b>Water Supply Reorganisation in NPP Ballia</b>	<b>135.33</b>	<b>DPR Stage</b>
<b>2</b>	<b>BALLIA (NPP)</b>	<b>Sewerage / Septage Management</b>	<b>Nagar Palika Parshad Ballia Sewerage Reorganisation Scheme</b>	<b>270.67</b>	<b>52.28</b>
<b>3</b>	<b>BARIYA (NP)</b>	<b>Water Supply</b>	<b>Water Supply Reorganization in Nagar Panchayat Bairia</b>	<b>36.73</b>	<b>9.11</b>

**As informed by the State, there has been a stay order on the sewerage project due to land dispute. Mission guidelines have provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT/AMRUT 2.0 online portal for tracking the progress and project-wise outcomes provided by the States/ UTs.**

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